

Item No. 11

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 367/2022

Rajendra Prasad Gupta

Applicant

Versus

State of U.P.

Respondent

Date of hearing: 28.08.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. In this letter petition, the complaint is regarding discharge of domestic waste water and untreated industrial waste water into river Ganga at Varanasi, especially at locations like Sambeem School Samane Ghat Varanasi, Ravidaash Park Nagava Varanasi, Sakath Mochan Nala, Batuspur Sarai Nandan Varanasi and Tegara Mod Ramnagar, Varanasi.

2. The Tribunal by order dated 24.05.2022 had constituted a joint Committee with State Pollution Control Board as nodal agency with a direction to submit the report.

3. The report submitted by the UPPCB makes following recommendations:

***“Recommendation:***

- *A separate drain to discharge industrial effluent generated from Ramnagar industrial area should be constructed.*
- *Compliance from the industries (in Ram Nagar industrial area) to the discharge norms need to be strictly ensured. Industries may also be directed to reuse/recycle their treated wastewater in a phased manner. The phasing could be in the following manner:*

➤ *At least 25% of treated waste water within 6 months;*

- *At least 50% of treated waste water within 12 months;*
- *At least 75% of treated waste water within 24 months;*
- *100% of treated waste water within 48 months.*
- *The domestic sewage generated from the multimodal terminal should also be treated by installation of adequate STP and the treated effluent shall be reused in the terminal area for gardening/irrigation/dust suppression.*
- *District Panchayati Rajya Officer, Chandauli may be directed to develop faecal sludge & septage management system for the treatment of the municipal sewage, generated from habitations near Ghuraha drain, either through faecal sludge treatment plant or co-processing at nearby STPs at Ramnagar or Ramna – Varanasi.”*

4. Let Notice be issued to the Commissioner, Municipal Corporation, Varanasi and District Panchayat Raj Officer, Chandauli for filing the response for taking steps in pursuance to the recommendations of the Committee noted above.

5. List on 16.10.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

August 28, 2023  
Original Application No. 367/2022  
DV